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- (b) if so, the details thereof;
- (c) whether the export of coffee has registered an increase during the last three year.
- (d) if so, the quantity of coffee exported and the foreign exchange earned therefrom during the last three years, year-wise; and

(e) the main countries to which India is exporting coffee?

THE MINISTER OF COMMERCE IN THE MINISTRY OF COMMERCE (SHRI P.R. DASMUNSI): (a) and (b). Coffee crop is cyclic in nature where a bumper crop season is generally followed by a lean one. The production of coffee during the past 3 years has been as under:

1985-86	1.22 lakh tonnes (Approx.)
1986-87	1.92 lakh tonnes " "
1987-88	1.22 lakh tonnes " "

(c) to (e). The major countries importing coffee from India are: USSR, USA, Japan, West Germany, Italy etc.

The quantity of coffee exported and the foreign exchange earned during the last 3 years has been as under:

Year	Quantity (Tonnes)	Value (in Rs. Crores)
1985-86	99,298	274.98
1986-87	86,666	362.83
1987-88	92,533	260.10

Source (Coffee Board)

## Pilgrim tax at Gaya and Parasnath Stations

5229. SHRI YOGESHWAR PRASAD YOGESH: Will the Minister of RAILWAYS be pleased to state how much pilgrim tax is being collected per year from passengers at

## Gaya and Parasnath railway station?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): The amount of pilgrim tax for Gaya station during the last four years is as follows:

<del></del>	
1985-86	Rs. 1,13,929.00
1986-87	Rs. 1,87,343.00
1987-88	Rs. 1,17,205.00
1988-89	Rs. 1,95,929.00

(upto Feb. 89)

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Parasnath station is not a notified pilgrim station for the purpose of pilgrim tax.

## Tea Plantation in Orissa by IDICOL

5230. SHRIMATI JAYANTI PATNAIK: Will the Minister of COMMERCE be pleased to state:

- (a) whether the Infrastructural Development Corporation of Orissa Limited (IDI-COL) has taken up tea plantation in some parts of Orissa.
- (b) if so, the different areas of the State where tea plantation has been started by IDICOL: and
- (c) the total hectares of land brought under tea plantation in those areas?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DASMUNSI): (a) to (c). Tea Board in consultation with the Government of Orissa, has set up a joint Venture company namely M/s. Orissa Tea Plantation Ltd., with the participation of M/s. Industrial Promotion and Investment Corporation of Orissa and Tea Manufacturing and Marketing Consultants pvt. Ltd., to undertake a project in the State. The project aims at covering about 400 hectares of tea in the State of Orissa. In the first phase of the programme so far 170 hectares of land in the Keonjhar district of Orissa has been brought under tea plantation.

## LIC Agents in Bangalore

5231. SHRI V.S. KRISHNA IYER: Will the Minister of FINANCE be pleased to state:

- (a) the number of the Life Insurance Corporation (LIC) agents in Bangalore city as on 31 December, 1988;
  - (b) the licence fee to become LIC agent;
- (c) the minimum business to be given by LIC agent in a year;
- (d) whether Government are aware that commission is being given to an LIC agent even if he does not give the minimum business, if so, the reasons therefor;
- (e) its likely effect on other LIC agents;and
- (f) the steps proposed to be taken by Government in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) There were 4169 LIC agents in Bangalore city as on 31st December, 1988.

- (b) A licence fee of Rs. 15/- is charged to become LIC agent.
- (c) The minimum business to be given by LIC agent in a year on which he is paid commission is as under:

Agent working in City, Urban Agglomeration or Town with	In the First Agency year		In the Second and subsquent Agency years	
population of	policies on diffe- rent lives at least	Sum Assured not less than	Policies on diffe- rent lives at least	Sum Assured not less than
1	2	3	4	5
5 lacks & above	12	Rs. 75000	12	Rs. 100000